

**IN THE HIGH COURT OF JUDICATURE AT PATNA**  
**Criminal Writ Jurisdiction Case No.1696 of 2023**

Arising Out of PS. Case No.- Year-0 Thana- District- Buxar

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STPL a Subsidiary Company of SJVNL (Satluj Jal Vidyut Nigam Limited)  
... .. Petitioner

Versus

The State of Bihar through the Chief Secretary, Bihar, Patna and Others.  
... .. Respondents

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**Appearance :**

For the Petitioner : Mr. Lalit Kishore, Senior Advocate  
Mr. Ranjeet Kumar, Advocate  
For the Respondents : Mr. Manish Kumar, GP-4

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**CORAM: HONOURABLE MR. JUSTICE RAJEEV RANJAN PRASAD**  
**ORAL ORDER**

6     18-12-2023                      Let the I.A. No. 1 of 2023 be considered at the time of Admission.

2. As prayed by Mr. Lalit Kishore, learned Senior Advocate for the petitioner and Mr. Manish Kumar, learned GP-4 for the State, list this matter on 16<sup>th</sup> January, 2024 under heading 'For Admission' within top ten cases.

**(Rajeev Ranjan Prasad, J)**

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